

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 123

IN THE MATTER OF:
Khanna Paper Inc.

CP (IB) No. 144/Chd/Pb/2024

... Petitioner-Operational Creditor

Versus

Vishal Papertech (India) Limited

... Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 22.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 04.09.2024.

Sd/-

Court Officer